CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU



Hearing through video conferencing

O.A. No. 61/408/2020

This the 16th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

M.P. Singh age 58 plus years, S/o S. Khushwant Singh, R/o H. No Sainik Colony, Jammu.	э. 190-В,
	Applicant
(Advocate: Mr. Abhinav Sharma)	
<u>Versus</u>	
Union Territory of J&K through Commissioner-cum- Secretoriat, Secretoriat, Srinagar	î.
(Advocate: Mr. Amit Gupta, AAG)	
ORDER	
[ORAL]	

Delivered by HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.

2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A.

3. Accordingly, the instant O.A stands dismissed as withdrawn. No costs.

(MOHD. JAMSHED) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Manish/-